

CAUSE LIST 19.07.2017

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1	Sh. Prashant Ji Sharma	S.B. Civil Writ Petition NO. 12980/2015 Lekhram V/s Adj Raisingh & Ors	Mr. B. M. Agarwal	Mr. Chandra Veer Singh
2	Sh. R.R. Nagori	S.B. Civil writ Petition NO. 763/2005 Omprakash V/s Sanjeev Kumar	Mr. V.K. Bhadu	Mr. B.M. Agarwal
3	Sh. J.L. Purohit	S.B. Civil Writ Petition No. 8040/2007, Attar Singh & Ors. v/s Addl. Dist. Judge, Raisinghnagar & Ors.	Mr. Chandra Veer Singh	Mr. B.M. Agarwal
4	Sh. H.S. Balot	S.B. Civil Writ Petition No 4805/2012 Udai SinghV/s Firm Banarsi Lal Anil Kumar & Anr.	Mr. H.S. Bishnoi	Mr. B.M. Agarwal
5	Sh. R.R. Nagori	D.B. Civil Misc. Appeal No. 1002/2015 Ashok Kumar v/s Sunita	Mr. Vineet Jain	Mr. Govind Suthar

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1	Sh. B.S. Sandhu	S.B. Civil Writ Petition No. 11915/2011, Mahendra Singh v/s Bhagwan Das	Mr. Mahipal Singh	Mr. Kailash Choudhary On behalf of Mr. C.S. Kotwani
2	Suman Porwal	S.B. Civil writ Petition NO. 10793/2012 Gurnam singh V/s A.D.J. Raisinghnagar & Ors.	Mr. Chandra Veer Singh	Mr. B.M. Agarwal

भवदीय

Dheeraj S.K. Sharma
17.7.17

उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण ,

जोधपुर

" Help The Needy -- Timely Help May Create History "